

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-526**

CP No- 26/241/242/ND/2020

**IN THE MATTER OF:**

Ashok Kumar Agarwal

V/s.

Integrated Electromech Pvt Ltd

...Applicant

...Respondent

**SECTION**

U/s 241-242

**Order delivered on 11.08.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : CS Yogita Bhatia

For the Respondent :

**ORDER**

Re-notified to 10.09.2021.

  
Fed (Court Officer)